

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. TT/281/2013

Date: 5.11.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Augmentation of Hosur S/S by 1X315 MVA 400/220 kV transformer and associated bays under System Strengthening - XIV in SR

Sir,

I am directed to refer to your affidavit dated 24.7.2013 on the above mentioned petition and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 18.11.2013:-

- (i) Justification for cost increase in items like Switch Gears, Transformers, Bus bars/conductors/insulators, Grounding, Erection given in the present petition, price level at the time of award and price level at the time of completion and its impact, copy of award letter, escalation factor & details of cost escalation w.r.t. award letter;
- (ii) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)